

(b) if so, the total amount so refunded during the last three years?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) Yes, Sir.

(b) Rs. 2,257/-.

### Social Welfare Centre

**\*570. Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) the number of orphans in the Social Welfare Centre of Kanglatongbi Manipur at present;

(b) the contributions made by Government towards the maintenance of the Centre;

(c) the housing arrangements for its inmates; and

(d) the scheme for the improvement of the Centre?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) 29.

(b) Nil.

(c) Inmates are kept in three Kuccha sheds.

(d) The Centre has schemes for the construction of new buildings for the inmates and for arranging for them instruction in arts and crafts.

### मिस्टियर लड़ाकू विमान

**\*580. श्री एम० एल० द्विवेदी :** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) मिस्टियर लड़ाकू विमान फ्रांस से संभवतः कब प्राप्त होंगे; और

(ख) भारतीय विमान चालकों को उन्हें चलाने के सम्बन्ध में प्रशिक्षण किस प्रकार दिया जायगा ?

**रक्षा संगठन मंत्री (श्री त्यागी) :** (क) और (ख). यह सार्वजनिक हित में न होगा कि लड़ाकू विमानों की प्राप्ति सम्बन्धी योजना प्रकट की जाय। तथापि यह कहा जा सकता है कि सरकार ने मिस्टियर लड़ाकू विमानों के क्रय के लिये कोई आर्डर नहीं दिया है।

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### Horror Comics

**\*583. Shri R. N. S. Deo:** Will the Minister of Home Affairs be pleased to state the steps taken or proposed to be taken by Government to prevent production of horror comics in the country?

**The Minister of Home Affairs (Pandit G. B. Pant):** A ban has been imposed on the import into India of horror comics from abroad, under Section 19 of the Sea Customs Act by a notification dated 8th June, 1955 and it is further proposed to introduce a Bill in the Parliament for this purpose shortly.

### बुनियादी शिक्षा

**\*584. श्री भागवत शा राजावत :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या सरकार बुनियादी शिक्षा के विविध पहलुओं पर विचार करने के लिये सरकारी और गैर-सरकारी विशेषज्ञों का एक सम्मेलन करने का विचार करती है ?

**शिक्षा मंत्री के सहायक (डा० एम० एम० बास) :** नहीं, जी।

### National Physical Laboratory

**\*595. Pandit D. N. Tiwary:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that a Rain and Cloud Physics Research Unit has been set up at the National Physical Laboratory Delhi;

(b) whether trained personnel is available for the purpose; and

(c) if not, whether Government propose to appoint foreign experts to man it?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) The Officer-in-Charge of the Unit is a qualified scientist. It is also proposed to depute two technical officers to Australia for training.

(c) Does not arise.

### Octroi Duty

**\*596. Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of Manipur instructed all police outposts at Mao, Kang okpi, Bishenpur and Pallel not to allow entry of iron traps, cigarettes and other commodities liable to

octroi duty without production of octroi receipt from Imphal Town Fund Office even though the goods are meant for areas outside the Imphal Town Fund Area; and

(b) if so, the action taken for removal of this difficulty?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) No.

(b) Does not arise.

#### Books for Neo-Literates

\*598. { **Pandit D. N. Tiwary:**  
**Shri Radha Raman:**

Will the Minister of Education be pleased to lay a statement on the Table of the House showing;

(a) the number of books for Neo-literates which have been submitted to the Secretary, Folk Literature Committee in connection with the prize competition this year;

(b) the names of the regional languages in which the books have been submitted; and

(c) the number of prizes awarded in each language with the names of successful competitors?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) to (c). Statement is laid on the Table of the House. [See Appendix IV, annexure No. 22].

#### Scheduled Tribes

\*599. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the amounts of money allotted by the Government of India during 1955-56 for the welfare of the Scheduled Tribes of Manipur;

(b) the amounts expended and lapsed out of the Central grants sanctioned for this purpose during 1953-54 and 1954-55;

(c) the reasons which have caused the lapse of the money; and

(d) the measures adopted by Government to prevent recurrence of it in future?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) A tentative ceiling of Rs. 14.50 lakhs has been fixed during 1955-56 for the welfare of Scheduled Tribes of Manipur. Final allotment will be made after the schemes prepared by the State Government have been scrutinised and approved.

(b) to (d). A statement, containing the information, is laid on the Table of the House. [See Appendix IV, annexure No. 23].

#### Petroleum in West Bengal

258. **Shri N. B. Chowdhury:** Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that existence of a good quality of petrol has been indicated in the course of a preliminary survey conducted by the Stanvac Project at Ramnagar within P. S. Khanakul in the District of Hooghly, West Bengal?

**The Minister of Natural Resources (Shri K. D. Malaviya):** No, Sir. Messrs Standard Vacuum Oil Company are carrying out experimental shootings for reflection survey in selected areas in West Bengal. It is too early to say anything about existence of a good quality petrol in West Bengal.

#### New Branches of Banks

259. **Shri Anirudha Sinha:** Will the Minister of Finance be pleased to state:

(a) the number of applications received by the Reserve Bank of India from Scheduled Banks for opening their branches abroad during the year 1954-55 and the number out of them accepted; and

(b) the number of applications received during the same period from foreign banks for opening their branches in this country and the number out of them accepted?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** (a) During the period the 1st April, 1954, to the 31st March, 1955, five applications were received from four scheduled banks for opening branches outside India, out of which two were granted, one was rejected and the other two are under consideration.

(b) During the period, two applications were received from one foreign bank. Both of them were initially rejected. One of them was, however, subsequently re-considered and the necessary licence was granted on the 5th July, 1955.

#### Smuggling

260. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether there have been any cases of smuggling on the borders of East and West Punjab during 1955 so far;

(b) if so, the number of smugglers detected and convicted;